

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/1894/2006 – SM[BR]

Date 05/02/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
CCE,ALLAHABAD
38,M.G.MARG CIVIL LINES ALLAHABAD
CCE,ALLAHABAD

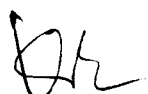
M/S CHILWARIA SUGAR MILLS P LTD

Appellant

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. 104 /2009- SM[BR] dated 2.2.2009

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

M/S CHILWARIA SUGAR MILLS P LTD

CHILWARIA BAHRAICH (UP)

2. Adv. / Consult SHRI KAMALJEET SINGH ADV.

J-144, PATEL NAGER-I,
GHAZIABAD [U.P]

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

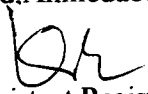
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

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16 Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
COURT NO.II

E/Appeal No.1894/2006 -SM(Br)

(Arising out of order in appeal No. 27/CE/Alld/2006 dated
10.3.2006 passed by the Commissioner of Central Excise
(Appeals), Allahabad)

CCE, Allahabad

Appellant

Vs

M/s Chilwaria Sugar Mills Ltd

Respondent

Appeared for Appellant: Shri S. Gautam, DR
Appeared for Respondent: Shri Kamaljeet Singh, Advocate

Date of Hearing: 23.1.09

Coram: Hon'ble Mr.D.N. Panda, Judicial Member

Final Order No. 104 /2009-SM(BR)

Per D.N. Panda:

Following the decision of the Bench in Appeal Case Nos.
E/52/2007 and E/53-54/2007-SM(BR), there is no necessity to
order for maintainability of Revenue's appeal for the reasons
recorded in those orders. Accordingly the present appeal of
revenue is dismissed.

(Order dictated and pronounced in the open Court).

(D.N. Panda)
Judicial Member

MPS*